

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1152/96
with
OA 1153/96

Date of decision 25-9-96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri K. Muthukumar, Member (A)

OA 1152/96

Shri Naresh Jaglan,
son of Sh. Mohinder Singh Jaglan,
resident of 2569, U.E. (Urban Estate,
Jind-126102 (Haryana).

... Applicant

(By Advocate Shri Jog Singh through proxy
counsel Shri J. Banerjee)

Vs.

1. Union of India,
through Secretary,
Min. of Personnel & Public Grievances,
Dept. of Personnel & Training,
North Block, New Delhi.
2. Union of India, through Chairman,
S.S.C. C.G.O. Complex, Lodi Road,
New Delhi.
3. The Commissioner of Police,
Police Head Quarters,
Delhi Police, Delhi.

... Respondents

(By Advocate Shri V.S. Krishna)

OA 1153/96

Shri Nachhatar Pal Singh
s/o Shri Kirpal Singh
R/o II/23, G.B. Park Polytech.
New Campus, Okhla, New Delhi-20

... Applicant

(By Advocate Shri Jog Singh through proxy
counsel Shri J. Banerjee, counsel for the applicant)

Vs.

1. Union of India
through Secretary,
Min. of Personnel & Public Grievance,
Dept. of Personnel & Training, North Block,
New Delhi.

2. Union of India through Chairman
Staff Selection Commission,
CGO Complex, Lodhi Road,
New Delhi.

3. Commissioner of Police,
Police Headquarters, I.P.Bhawan,
New Delhi.

(By Advocate Shri V.S.R. Krishna)

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Heard both the counsel.

Admittedly, these two OAs are similar in all respects to that of OA 2226/95, OA 1975/95 and OA 1880/95 which have been disposed of by this Tribunal by decision dated 26.7.96 (copy placed on record.)

We note from the perusal of the application that the applicant has himself relied on OA 2226/95 and OA 1880/95 and that the issues in these cases are similar.

In the light of the above observations, we also dispose of these OA 1152/95 and 1153/96 by a common order. For the reasons given in OA 2226/95 and connected cases, these applications are dismissed. No order as to costs.


(K. Muthukumar)

Member (A)


(Smt. Lakshmi Swaminathan)

Member (J)


Attested
KLSH
25/9/96
C01/C-IV

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